

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 02.09.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2712 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Sarvesh Tiwari Vs. Asset Reconstruction Company (India) Ltd. & Ors.	Shashank Singh

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By Order

-sd/-

Assistant Registrar